

Powers have been taken by Government under the Coal Mines (Conservation and Safety) Act to enforce conservation of coking coal and the measures to be taken for reducing the output are now engaging the attention of the Coal Board.

(c) Does not arise.

INDIA'S FOREIGN TRADE

193. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount of foreign trade of India except to Pakistan in 1947 to 1951;

(b) the share in (a) above of British firms for the above period; and

(c) the share in (a) above of Indian firms?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Information in respect of 1947 and 1948 is not readily available. Figures for the years 1949 to 1951 are as follows:

(Value in crores of Rs.)

	1949	1950	1951
Imports	640·81*	503·53	759·97
Export	417·65	514·62	725·72
Balance of Trade.	-223·16	+11·09	-34·25

*Excludes imports by land and transit trade as these figures are not available.

(b) and (c). Such statistics are not maintained.

IMPORT AND EXPORT LICENCES

194. **Shri C. N. P. Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of import and export licences granted during the period 1st January to 31st May 1952, and their total value; and

(b) the number of applications received so far and the number of pending cases in respect of import and export licences separately?

The Deputy Minister of Commerce and Industry (Shri Karmarkar):

Nos. (Value in crores of Rs.)

(a) Import licences.	25,967	157·7
Export licences.	29,027	94·2

In addition 18,870 export licences have also been issued with quantity as the limiting factor.

(b) The figures are as follows:

	Applications received	Applications still pending
Import	58,923	10,592
Export	57,696	868